

AXIS BANK LIMITED (CIN: L65101MH1999PLC00709)
 Shreshth Assets Group, Corporate Office, Axis House,
 7th Floor, C-2, Wadia International Centre, Bandra Worli
 West, Mumbai - 400050. Tel: 022-26521000

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
 E-Auction Sale for sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Section 13(2) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/Mortgagor/Secured Party (Borrower/Mortgagor & Hypothecatee) 1st Floor, Shri Signature, Son Trombay Road, Opposite Telecom Factory, Donar, Chembur East - Mumbai - 400088. 2nd Floor, Paras Sunderji Dedia (Proprietor of Yash Builders, Mortgagors and Guarantors) 1st, 2nd, 3rd, 4th, 5th, 6th, 7th, 8th, 9th, 10th, 11th, 12th, 13th, 14th, 15th, 16th, 17th, 18th, 19th, 20th, 21st, 22nd, 23rd, 24th, 25th, 26th, 27th, 28th, 29th, 30th, 31st, 32nd, 33rd, 34th, 35th, 36th, 37th, 38th, 39th, 40th, 41st, 42nd, 43rd, 44th, 45th, 46th, 47th, 48th, 49th, 50th, 51st, 52nd, 53rd, 54th, 55th, 56th, 57th, 58th, 59th, 60th, 61st, 62nd, 63rd, 64th, 65th, 66th, 67th, 68th, 69th, 70th, 71st, 72nd, 73rd, 74th, 75th, 76th, 77th, 78th, 79th, 80th, 81st, 82nd, 83rd, 84th, 85th, 86th, 87th, 88th, 89th, 90th, 91st, 92nd, 93rd, 94th, 95th, 96th, 97th, 98th, 99th, 100th, 101st, 102nd, 103rd, 104th, 105th, 106th, 107th, 108th, 109th, 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Earnest Money Deposit

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FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF GENERAL COMPOSITES PRIVATE LIMITED		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	General Composites Private Limited
2.	Date of incorporation of corporate debtor	January 30, 1995
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U35303MH1995PTC065048
5.	Address of the registered office and principal office (if any) of corporate debtor	21 Monish Bldg., L. B. S. Marg, Opp Johnson & Johnson, Mulund West, Mumbai-400080, B-303, Lane Gaon, Bhatsa Road, Tel.: Shehpur, Dist.: Thane, Maharashtra-421 603
6.	Date of closure of insolvency Resolution Process	Order Received date March 26, 2024 - Order date March 05, 2024
7.	Liquidation commencement date of corporate debtor	Order Received date March 26, 2024 - Order date March 05, 2024
8.	Name and registration number of the insolvency professional acting as liquidator	Devang P. Sampat IBBI/PA-001/IP-P00224/2017-18/10423
9.	Address and e-mail of the liquidator, as registered with the Board	Devang P. Sampat dpsampat@sampatassociates.in IBBI/PA-001/IP-P00224/2017-18/10423 Regd. Office: Bungalow No 4, Shiv Pooja, Plot 100, Sector 29, Vashi, Navi Mumbai - 400703. Administrative Office: #615, Shivaji Plaza, Plot 79/A/3, Marol Cooperative Industrial Estate, Off. Andheri Kurla Road, Marol, Andheri (East), Mumbai - 400059, India. dpsampat@sampatassociates.in
10.	Address and e-mail to be used for correspondence with the liquidator	#615, Shivaji Plaza, Plot 79/A/3, Marol Cooperative Industrial Estate, Off. Andheri Kurla Road, Marol, Andheri (East), Mumbai - 400059, India. jp.generalcp@gmail.com , dpsampat@sampatassociates.in
11.	Last date for submission of claims	April 24, 2024

Notice is hereby given that the National Company Law Tribunal (Mumbai) has ordered the commencement of liquidation of the General Composites Private Limited on Order Received date March 26, 2024 - Order date March 05, 2024.

The stakeholders of General Composites Private Limited are hereby called upon to submit their claims with proof on or before April 24, 2024 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Past management are hereby given notice to cooperate with and Contact to the Liquidator. All Financial Institutions Having Account of the Corporate Debtor are informed to Contact the Liquidator immediately. All those having data and / or documents and / or assets and / or computers of the corporate data are informed to provide and hand over the same to the liquidator immediately.

CA. Devang P. Sampat,
Liquidator General Composites Private Limited
IBBI Registration No: IBBI/PA-001/IP-P00224/2017-18/10423
March 27, 2024, Mumbai

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फॉर्म बी जाहीर घोषणा

(दिवाळखोरी व कर्जाव्यवस्था यात सादर (परिसमापन प्रक्रिया)
विनियमन, २०१६ च्या विनियमन १२)

जनरल कम्योजीट्स प्रायव्हेट लिमिटेड यांच्या भागधारक यांचे लाल केंद्रित करण्याकरिता

अनु- क्र.	विवरण	तपशील
१.	कॉर्पोरेट कर्जाकोचे नाव	जनरल कम्योजीट्स प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट कर्जाकोची एबीकरण तारीख	दि. २० जानेवारी, १९९५
३.	कोणते कॉर्पोरेट कर्जाको एबीकरण/ नोंदणीकृत आहेत अशांचे प्राधिकरण	कंपनीचे निबंधक, मुंबई
४.	कॉर्पोरेट कर्जाकोचे कॉर्पोरेट आयडेंटिटी क्रम संक्र/ मर्यादित वास्तव्य आयडेंटिफिकेशन क्र.	U35303MH1995PTC085048
५.	कॉर्पोरेट कर्जाको यांच्या नोंदणीकृत कार्यालयाचा पत्ता व प्रमुख कार्यालय (जर काही असल्यास) :	२०१ सोनिय बिल्डिंग, एल वी एस मार्ग, जॉनसन अँड जॉनसन रायोर, मुलुंड पश्चिम, मुंबई ४०० ०८०. *२०३, रावले गव, भातसा रोड, सातूळ गल्लत, बिल्डा ठाणे, महाराष्ट्र ४२१ ५०३.
६.	दिवाळखोरी ठराव प्रक्रियेची अंतिम तारीख : आदेश दि. २६ मार्च, २०२४ रोजी स्विकृत	आदेश दि. ०५ मार्च, २०२४ रोजी.
७.	कॉर्पोरेट कर्जाको यांच्या परिसमापन प्रारंभ तारीख :	आदेश दि. २६ मार्च, २०२४ रोजी स्विकृत - आदेश दि. ०५ मार्च, २०२४ रोजी.
८.	परिसमापन यांच्यासह संबंधित यांच्याकरिता उपयोगात असलेला नाव, पत्ता व ईमेल आयडी	देवांग पी. संपत आयडीसीआय/आयपीए-००१/आयपी- आयपी-००२२४/२०१७-१८/१०४२३
९.	मंडळाकडे नोंदणीकृत असलेल्या परिसमापक यांचा पत्ता व ई-मेल	देवांग पी. संपत dpsampat@sampatassociates.in आयडीसीआय/आयपीए-००१/आयपी- ००२२४/२०१७-१८/१०४२३ नोंदणीकृत कार्यालय : बंगलो क्र. ४, शिव पुत्रा, प्लॉट १००, सेक्टर २९, वाघी, नवी मुंबई ४०० ७०३. प्रशासकीय कार्यालय : *६१५, शिवाई प्लाझा, प्लॉट ७९/८/३, मरोळ को-ऑपरेटिव्ह इंडस्ट्रियल इस्टेट, ऑफ अंशेरी कुर्ली रोड, मरोळ, अंशेरी (पूर्व), मुंबई ४०० ०५९ भारत.
१०.	परिसमापक यांच्यासह संबंधितांकरिता पत्ता व ईमेल आयडी	*६१५, शिवाई प्लाझा, प्लॉट ७९/८/३, मरोळ को-ऑपरेटिव्ह इंडस्ट्रियल इस्टेट, ऑफ अंशेरी कुर्ली रोड, मरोळ, अंशेरी (पूर्व), मुंबई ४०० ०५९ भारत. ip.generalcpl@gmail.com; dpsampat@ sapatassociates.in
११.	दाख्यांच्या सादरीकरणाकरिता अंतिम तारीख	दि. २४ एप्रिल, २०२४

सूचना याद्वारे देण्यात येते की, राष्ट्रीय कंपनी विधी न्यायप्रणाली, मुंबई कॉर्पोरेट यांनी जनरल कम्योजीट्स प्रायव्हेट लिमिटेड यांचे परिसमापक यांची सुरुवात आदेश दि. २६ मार्च, २०२४ स्विकृत - आदेश ०५ मार्च, २०२४ रोजी जारी करण्याचे आदेश दिले आहेत.

जनरल कम्योजीट्स प्रायव्हेट लिमिटेड यांचे भागधारक यांनी याद्वारे बळ क्र. १० संबधित नमूद कार्यालय पत्ता येथे अंतिम ठराव प्रोफेसलकरिता दि. २४ एप्रिल, २०२४ रोजी वा पूर्वी पुराव्यांसह त्यांचे दावे सादर करावे.

वित्तीय घनते यांनी केवळ ईलेक्ट्रॉनिक स्वरूपात त्यांचे दाव्यांचे पुरावे सादर करावे. सर्व अन्य घनते यांनी त्यांचे दाव्यांचे पुरावे व्यक्तीस, पोस्टद्वारे वा ईलेक्ट्रॉनिक स्वरूपात सादर करावे.

सादरीकरण करण्यास अपयश नसेच दाव्यांचे सुट्याचे पुरावे सादर करण्यास त्यांचा देण आकारण्यास येईल.

पास्ट मॅनेजमेंट याद्वारे सूचना देत आहे की, परिसमापक यांना को-ऑपरेट वा संपर्क साधावा. सर्व वित्तीय संस्था यांचे कॉर्पोरेट कर्जाकोचे खाले म्हणून परिसमापक यांना तात्काळ संपर्क साधावा. सर्व डाटा व/वा दस्तावेज व/वा असलेले व/वा कम्युटर्स कॉर्पोरेट डाटा यांना याद्वारे परिसमापक प्रदान करत आहेत.

सीए. देवांग पी. संपत
परिसमापक, जनरल कम्योजीट्स प्रायव्हेट लिमिटेड
आयडीसीआय नॉटरीकरण क्र. : आयडीसीआय/ आयपीए-००१/ आयपी-
००२२४/२०१७-१८/१०४२३
२० मार्च, २०२४, मुंबई

सूचना याद्वारे
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स्थावर माल

सदर ठुमचे :
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